

ernment at a cost of Rs 5,79,500 in the following urban areas

Sohagpur	27 families
Itarsi	58 families
Hoshangabad	54 families
Haida	31 families

The land required for construction of houses and shops, etc, for these families is being obtained through the Survey and Settlement Department of MP Government. As soon as the formalities for the transfer of land are completed a plan for the construction of houses, shops and roads etc, will be taken in hand.

मध्य निषेध को लागू करने के लिये केन्द्रीय सहायता

656 श्री विनयकुमार बन्नाचान जी
चौरडिया :

श्री सदर सिंह भंडारी

क्या गृह कार्य मंत्रा यह बतान का कृपा करेंगे कि मध्य निषेध को लागू करने का लिय केन्द्रिय सरकार द्वारा प्रत्येक राज्य सरकार को जितना निषेध सहायता दी जा रहा है ?

†[CENTRAL ASSISTANCE FOR ENFORCING PROHIBITION

656 SHRI V M CHORDIA
SHRI SUNDAR SINGH
BHANDARI

Will the Minister of HOME AFFAIRS be pleased to state the amount of special assistance which the Central Government are giving to each of the State Governments for the purpose of enforcing prohibition?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्यावरण शुक्ल) राज्य सरकारों की मध्य-निषेध को लागू करने के लिये कोई वित्तीय सहायता नहीं दी जा रही है

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) No financial assistance is being given to State Governments for enforcing prohibition]

STRIKE BY FOREIGN STUDENTS IN BOMBAY

657 SHRI A D MANI Will the Minister of EDUCATION be pleased to state

(a) whether it is a fact that 1400 foreign students in Bombay have started an agitation for better accommodation, food and educational facilities,

(b) whether it is a fact that a foreign student named Cassim Hamsa died as a result of small-pox on April 17 this year,

(c) whether Government have received complaints to the effect that the student was not given adequate medical attention, and

(d) whether any officer has been deputed to look into the grievances of foreign students?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF SHER SINGH) (a) No, Sir

(b) Yes, Sir

(c) No Sir

(d) Does not arise

AGITATION IN ORISSA OVER PUBLICATION OF AN ARTICLE

658 SHRI A D MANI Will the Minister of HOME AFFAIRS be pleased to state

(a) whether there has been an agitation in Orissa recently on account of the publication of an article alleged to ridicule Oriya, and

(b) if so, whether the Commissioner for Linguistic Minorities has submitted any report on the subject?